

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

**Review Petition No. 5/RP/2018
in
Petition No. 70/TT/2017**

Subject : Review of Commission's order dated 21.11.2017 in Petition No. 70/TT/2017 regarding determination of transmission charges for assets viz- 765 kV line bays at Jharsuguda (Sundergarh) PS under the Transmission System Associated with Darlipalli TPS in Eastern Region.

Date of Hearing : 16.10.2018

Coram : Shri P.K. Pujari, Chairperson
Dr. M. K. Iyer, Member

Petitioner : Power Grid Corporation of India Limited

Respondents : Bihar State Power (Holding) Company Limited and Others

Parties present: ShriSitesh Mukherjee, Advocate, PGCIL
ShriDivyanshu Bhatt, Advocate, PGCIL
ShriArjunAgarwal, Advocate, PGCIL
Shri S.S. Raju, PGCIL
ShriAmitYadav, PGCIL
Shri R.B. Sharma, Advocate, BSP(H)CL

Record of Proceedings

During the hearing, the learned counsel for the parties made detailed submissions in the matter. Accordingly, the Commission reserved its order in the petition.

By order of the Commission

sd/
(B.Sreekumar)
Dy. Chief (Law)

